

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Farouk Sodagar Darvesh & Company Pvt. Ltd.  
 V/s.  
 Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	P. Sodagar Darvesh Godbole	For Creditor	D. Sodagar
8	Adv. Rohan Rajadhyaksha Adv. Punit Sutarjanani Adv. Rayith Nar	For <del>Def</del> Respondent 1/b The Complain	RS

ORDER

CP No. 1472/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 14.02.2018.

Sd/-

V. NALLASENAPATHY  
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)